

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/01000/2016

Jabalpur, this Friday, the 27th day of April, 2018

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

D.K.Ganguli, aged about 55 years,
S/o Shri Late K.G.Ganguli, R/o Plot No. 80,
Harsh Nagar, Housing Board Colony,
Maharajpur, Jabalpur-482004

-Applicant

(By Advocate –**Shri Moharram Ali**)

V e r s u s

1. The Union of India, through Secretary,
Ministry of Defence, Govt. of India,
New Delhi-110001
2. The Chairman, Ordnance Factories Board,
10-A, S.K.Bose Road, Kolkata,-700001
3. The Sr. General Manager, Vehicle Factory,
Jabalpur-482001
4. Shri S.K.Mishra, Addl. G.M.(Disciplinary Authority),
Vehicle Factory, Jabalpur-482009
5. Shri Prem Chand, Jt. General Manager (Enquiry Officer),
Vehicle Factory, Jabalpur-482009
6. Shri Gopal Dutt, Junior Works Manager, (Presenting Officer),
Vehicle Factory, Jabalpur-482009

-Respondents

(By Advocate –**Shri N.K.Mishra**)

O R D E R (ORAL)

By Navin Tandon, AM:-

Due to the subsequent development, the punishment order has been passed and thereafter the appeal preferred by the applicant has also been dismissed by the appellate authority.

2. At this stage, counsel for the applicant seeks permission to withdraw this Original Application with liberty to file afresh.
3. Accordingly, the O.A. is dismissed as withdrawn with liberty as aforesaid.

**(Ramesh Singh Thakur)
Judicial Member**

rn

**(Navin Tandon)
Administrative Member**